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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 133/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: IJM Concrete Products Pvt.Ltd.
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9	Dalraj Thaker	Asst. Manager (Legal)	
	for Gammon India Ltd		
	Premav Densai i/b	Adv	
	N. Lish Parekh		
	for Petitioner.		

ORDER

TCP No. 133/ I&BP/NCLT/MB/MAH/2017

For having the Corporate Debtor reported that copy of this Petition has not been served upon them, list this matter on 24.7.2017 with a direction to the Petitioner to serve copy of this Petition on the Corporate Debtor side within three days hereof.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)